

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-65/2005/13711/A

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Malaya Deb,  
Presiding Officer/ Member,  
M.A.C.T., Nalbari

Dated Guwahati, the 22<sup>nd</sup> December, 2022.

Sub:- **Station leave permission.**

Ref:- Your letter No. MACT/N/455 dtd. 20.12.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 23.12.2022 till the morning of 26.12.2022**, has been granted. The in-charge District & Sessions Judge, Nalbari shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-65/2005/13712-13713/A dated** , 22-12-2022

Copy to :

1. The District & Sessions Judge, Nalbari.
2. ✓ The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**